GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4128 ANSWERED ON:17.12.2014 VACANCY IN CBI Kateel Shri Nalin Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) the details of vacancy scenario in various cadres/ranks in the Central Bureau of Investigation (CBI);

(b) the details of Departmental/ Deputationist officials in the CBI;

(c) whether the above scenario is adversely affecting efficiency of CBI; and

(d) if so, the corrective steps taken in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): The vacancy scenario in various cadres/ranks in the Central Bureau of Investigation (CBI) as on 09.12.2014 is as under:-

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Category Sanctioned Strength Actual Strength Vacancy
Executive 4,544 3,891 653
Legal 340 263 77
Technical 162 97 65
Ministerial 1,560 1,405 155
Canteen staff 70 46 24
TOTAL 6,676 5702 974
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At present, 1641 officers/officials are working in CBI on deputation and 4061 employees in CBI are departmental officials/officers.

(c) & (d): The occurrence of vacancies and their filling up is an ongoing process. The number keeps on varying depending on the induction, promotion, retirement and repatriation of the officers. With effective use and optimal deployment of existing personnel, the vacancies have not affected the performance of the CBI adversely. To fill up the vacancies Government takes various steps as and when necessary to ensure that vacancies are filled up speedily such as:-

(i) Framing of new Recruitment Rules for certain category of employees in CBI.

(ii) Amendment of Recruitment Rules of certain categories of employees in CBI.

(iii) Relaxation in eligibility criteria for promotion, in case no departmental candidate is eligible for promotion.

(iv) Exemption from consultation of Union Public Service Commission for appointment to certain posts in CBI on deputation/absorption basis.

(v) Publication of advertisement of vacancies on the websites of CBI and M/o Home Affairs for wider publicity.

(vi) Engagement of Special Prosecutors/Assistant Prosecutors/Public Prosecutors on contract basis.